

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.1556/2015**

New Delhi this the 28<sup>th</sup> day of March, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Smt. Meena, aged about 44 years,  
W/o late Shri Ram Bhaj,  
Designation: Sweeper, Group 'D',  
R/o Jhuggi No.149/146,  
Daya Basti Shiv Mandir,  
RPF Line, Delhi. ...Applicant

(None)

**VERSUS**

Union of India through  
the Secretary,  
Ministry of Textiles,  
National Handicrafts &  
Handloom Museum,  
Pragati Maidan, New Delhi. ...Respondent

(By Advocate: Ms. Anupama Bansal)

**:ORDER (Oral):**

None appears on behalf of the applicant. Similar was the position on the earlier dates of hearing, i.e., 21.09.2016, 01.12.2016 and 30.01.2017. It appears that the applicant is no longer interested in pursuing this matter.

2. In the light of the above, the OA is dismissed in default.

**(DR BRAHM AVTAR AGRAWAL)  
MEMBER (J)**

/jk/

